NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/81/2016

NAME OF THE PETITIONER(S) : R. PREETHA

NAME OF THE RESPONDENT(S) : M/S STYLUS POLYSTORES PRIVATE LIMITED &

3 OTHERS

UNDER SECTION

: 397/398

S.N	.No. Name (in Capital)		Represented by	Signature	
1	ABRAHAM	MARKOS	Advocate for Respondents -	Degen	
δ,	ANANT	MERATHIA	Donnsel for Pehitiones	arand.	

ORDER

Counsels representing both the parties are present. For continuation of the final arguments the matter is adjourned at the request of both the sides. Time extended. Put up on **09.01.2017 at 10.30 A.M**.

(Ch Mohd Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)